## **Declaration of Assets and Liabilities**

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Year 2022-23

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FRASAD YA DAY

Son of SINGESTWAR , aged 44 years, belonging to BIHAR VIDHAM SABREAGRE service presently working as OFFICE ATTEMPANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			PARAMSHILA	MANTSHARZ	MAMISH	MONIKI
(i)	Cash	10,000/	VEST	(DAVGHTER)	(SON)	DAUGIHA
(ii)	Deposits in Banks, Financial Institutions And Non-	20,000/2 S.B.I.	10,000/r. 8.81.		_	
	Banking Financial Companies					
(iii)	Bonds, Debentures and Shares in companies		_			_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11c				
(v)	Motor Vehicles (details of make, etc.)	Motor CYCLE BROIEK \$163	-		-	_
	Jewellery (give details of weight and value)	_	GOLD 50gm SILVER 100gm	010LD	_	67060
vii)	Other assets, such as values of claims / interests				_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

HAY JAIL VIGG

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		07 Katha Cyrum-RAdhaka 04-Madhubam	.t	_	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_		-	01 Katha Moh - Sapta Raliked Madhuba	_
(iii)	Buildings (Residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			_		
(v)	Others (such as interest in property)			_	-	_

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 <sup>th</sup>	
(a)	(i) Loans from Banks		765.2021	
	(ii) Loans from financial institutions		_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-		
	(b) dues to departments dealing with supply of water		-	
	(c) dues to departments dealing with supply of electricity			
	(d) dues to departments dealing with telephones		_	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		_	
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN 10- AFPPY 6213H		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		~	
	(iii) Sales Tax [Only in case of proprietary business]		_	
	(iv) Property Tax		_	

## C. **Personal Detail** PTS/BLA-1003 GPF/CPF/PRAN No. (M/F)Gender (DD/MM/YY) Date of Birth 3 9 3 7 0 Class/Group (A/B/C):- BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE. Cader (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

Place: PATMA
Date: 09/02/29

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

MADHUBANI

Signature- Sanjay KUMay God Name of Employee: -- SANJAY KUTTAR YADAY Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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